

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-71/2004/8211/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Syed Imdadur Rahman,  
District & Sessions Judge,  
South Salmara-Mankachar.

Dated Guwahati, the <sup>th</sup> 20 September, 2022.

Sub:- **Civil vacation station leave permission.**

Ref:- Letter No.DJ.SSM-I.3/Esstt/2021/2022/1245/E dated 19.09.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to avail **long Puja vacation from 02.10.2022 to 18.10.2022 with station leave permission from the morning of 02.10.2022 till the evening of 18.10.2022,** has been granted. The Chief Judicial Magistrate/Assistant Sessions Judge, South Salmara-Mankachar shall remain in-charge of your Court and office in your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-71/2004/8212-8213/A, dated , 20-09-2022**

Copy to:

1. The Principal Accountant General (A&E), Guwahati, Beltola, Assam.
2. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**